

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 29/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company: Prafull Mehta & Anr.
V/s.
ROC, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Dixit Shah	PCS		Dixit D. Shah
2.				

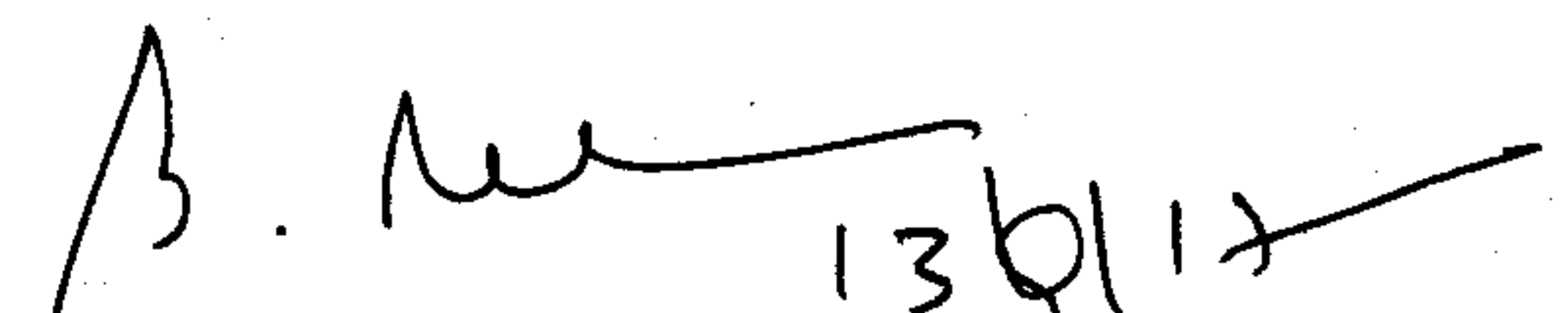
ORDER

Learned PCS Mr. Dixit Shah present for Appellant. None present for ROC, Gwalior.

Learned PCS for appellant requested time to file documents to show that petitioners are member of the company.

List the matter 25.10.2017.

Dated this the 13th day of September, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**